

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 55(ND)/2016
CA NO.

CORAM:



PRESENT: CHIEF JUSTICE M. M. KUMAR
PRESIDENT

SH. SANTANU KUMAR MOHAPATRA
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.07.2016

NAME OF THE COMPANY: Sh. Rajeev Behl
V/s.
M/s. S. S. Con-Build Pvt. Ltd. & Ors.

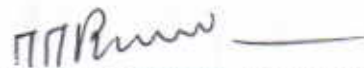
SECTION OF THE COMPANIES ACT: 59 of the Companies Act 2013.

| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|-------|---------------------|-------------|----------------|---------------------------------------------------------------------------------------|
| 1. | R.K. Gupta | Advocat | Pebhona |  |
| 2. | Diggaj Pathak, Adv. | | R-1-4 |  |

Order

Ld. Counsel for Respondents No. 1 to 4 has requested for some more time to file reply. Let the reply be filed within two weeks with a copy in advance to the Ld. Counsel opposite. Rejoinder, if any, be filed within two weeks thereafter with a copy in advance to the Ld. Counsel for the Respondents.

List on 09.08.2016 (2 p.m.).


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)